

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

24/01/2019

O.A./260/804/2013

TULASI DORA

-V/S-

DEFENCE

ITEM NO:61

FOR APPLICANTS(S) Adv. : Mr. L. Pradhan

FOR RESPONDENTS(S) Adv.: Mr. B. Swain

Notes of The Registry	Order of The Tribunal				
	<p>By filing a Memo dated 24.01.2019 Ld. Counsel for the applicant prays for withdrawal of this O.A. as the relief claimed by the applicant has been settled by the Respondents. The prayer is allowed. The O.A. is disposed of as withdrawn.</p> <table><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td colspan="2">kb</td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	kb	
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)				
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